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ITEM NO.53

COURT NO.7

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).9336/2013

(From the judgement and order dated 08/07/2013 in CRA No.1526/2003
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

BALDEV SINGH Petitioner(s)

VERSUS

STATE OF PUNJAB Respondent(s)

(With appln(s) for bail and office report)

Date: 31/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) Mr. Govind Goel,Adv.
Mr. Sanjay Kr. Yadav,Adv.
Mr. Ankit Goel,Adv.
For Dr. Kailash Chand,Adv.

For Respondent(s) Mr. Jayant K. Sud,AAG, Punjab
Mr. Ujas Kumar,Adv.
Ms. Jasleen Chahal,Adv.
For Mr. Kuldeep Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.
Judgment reserved.

| (NARENDRA PRASAD)
| COURT MASTER

| | (SURESH KUMAR VERMA)
| | COURT MASTER